



ITA.No.3465/Mum/2017  
Martin & Harris Laboratories Limited  
Assessment Year-2012-13

**आयकर अपीलीय अधिकरण "बी" न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**"B" BENCH, MUMBAI**

श्री डी.टी. गरसिया, न्यायिक सदस्य एवं  
श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष ।  
**BEFORE SHRI D.T. GARASIA, JM AND**  
**SHRI MANOJ KUMAR AGGARWAL, AM**

आयकर अपील सं./I.T.A. No.3465/Mum/2017  
(निर्धारण वर्ष / Assessment Year: 2012-13)

<b>Martin &amp; Harris Laboratories Limited</b> Apeejay Chambers, Wellance Street, Fort Mumbai-400 001	<b>बनाम/ Vs.</b>	<b>Principal Commissioner Of Income Tax-1</b> Room No.387,3 <sup>rd</sup> Floor Aaykar Bhavan,M.K.Road Mumbai-400 020
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. <b>AABCM-0832-A</b>		
(आपीलार्थी / <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Sumit Lalchandani, Ld.AR
<b>Revenue by</b>	:	V.Janardhanan, Ld. Sr. DR

सुनवाई की तारीख / <b>Date of Hearing</b>	:	23/10/2017
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	25/10/2017

**आदेश / ORDER**

**Per Manoj Kumar Aggarwal (Accountant Member)**

1. The captioned appeal by assessee for Assessment Year [AY] 2012-13 primarily contest invocation of revisional jurisdiction u/s 263 by



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Ld. Pr. Commissioner of Income Tax-1, Mumbai vide order dated 29/03/2017.

2. The Ld. Counsel for assessee [AR], at the outset, drew our attention to the fact that the assessee has no grievance against the consequential order passed by the lower authorities and therefore, the assessee was no more interested in pursuing the present appeal and wants to withdraw the same. A request in this regard has been placed on record vide letter dated 17/10/2017. The Ld. Sr. DR raised no objection against the same.

3. In view of the above, the assessee's appeal stands dismissed in *limine*.

*Order pronounced in the open court on 25<sup>th</sup> October, 2017.*

Sd/-  
**(D.T. Garasia)**  
न्यायिक सदस्य / **Judicial Member**

Sd/-  
**(Manoj Kumar Aggarwal)**  
लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 25.10.2017

Sr.PS:- Thirumalesh

**आदेश की प्रतिलिपि □ ग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT – concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt. Registrar)**  
**आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai**